BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

SIXTY-FOURTH REPORT

(Presented on 31-7-1984)

The Business Advisory Committee held a sitting on Tuesday, 31 July, 1984.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

usiness as shown against each:—	
(1) The Employees' State Insurance (Amendment) Bill, 1984, as passed by Rajya Sabha (Consideration and passing)	2 hours
(2) The Indian Veterinary Council Bill, 1984, as passed by Rajya Sabha. (Consideration and passing)	2 hours
(3) The Industrial Reconstruction Bank of India Bill, 1984. (Consideration and passing)	2 hours
(4) The Bengal Immunity Company Limited (Acquisition and Transfer of Undertakings) Bill, 1984. (Consideration and passing)	1 hour
(5) The Indian Post Office (Amendment) Bill, 1982. (Consideration and passing)	3 hours
(6) The Banking Laws (Amendment) Bill, 1984. (Consideration and passing)	4 hours
(7) The Delegated Legislation Provisions (Amendment) Bill, 1984, as passed by Rajya Sabha (Consideration and passing)	1 hour
(8) The Land Acquisition (Amendment) Bill, 1984. (Consideration and passing)	4 hours
(9) The Wakf (Amendment) Bill, 1984, as passed by Rajya Sabha. (Consideration and passing)	2 hours
(10) Discussion and voting on Demands for Grants for the the State of Punjab for 1984-85. (Consideration and passing)	1 hour
(11) Discussion and voting on Demands for Grants for the Union Territory of Pondicherry for 1984-85.	1 hour
(12) Discussion and voting on Supplementary Demands for Grants (General) for 1984-85.	2 hours
(13) Discussion on the Eighth Report of the Finance Commission together with Memorandum showing action taken thereon, laid on the Table of the House on the 24th July, 1984.	6 hours
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- (14) Discussion on "Approach to the Seventh Five Year Plan 1985—90", laid on the Table of the House on the 30th July, 1984.
- 3. The Committee also recommend that discussion under Rule 193 regarding communal riots, atrocities on harijans and backward classes may be held during the next week.
- 4. The Committee further recommend that in order to provide sufficient time for completion of essential items of Government legislative business, the House may sit during lunch hour from Wednesday, 1 August, 1984 till the end of the current session.

New Delhi; July 31, 1984 Sravana 9, 1906 (Saka)

BAL RAM JAKHAR, Chairman, Business Advisory Committee.